

**GOVERNMENT OF INDIA  
COMMUNICATIONS AND INFORMATION TECHNOLOGY  
LOK SABHA**

UNSTARRED QUESTION NO:4212  
ANSWERED ON:03.08.2009  
GUIDELINES REGARDING INFORMATION ON INTERNET  
Patel Shri Kishanbhai Vestabhai

**Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:**

- (a) whether the Government has formulated any rules guidelines to block public access to any information on the Internet for wide ranging reasons of security and national interest;
- (b) if so, the details thereof; and
- (c) the extent to which such rules or guidelines have been effective to check the activities of web hosts located inside and outside the country during the last two years and the current year?

**Answer**

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY(SHRI SACHIN PILOT)

(a) and (b): Yes, Sir. The Government has formulated draft rules for power to issue directions for blocking for public access of any information through any computer resource under Section 69A of Information Technology (Amendment) Act, 2008. These draft rules have been posted on Department of Information Technology website([www.mit.gov.in](http://www.mit.gov.in)) for public comment. Comments are also solicited from industry associations. The Rules will be finalized based on the feedback and comments received from public and industry associations.

(c): Does not arise.